

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1256
TO BE ANSWERED ON THE 18TH DECEMBER, 2018

INSURANCE TO FLOOD AFFECTED FARMERS OF KERALA

1256. ADV. JOICE GEORGE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the farmers are satisfied with the current insurance schemes;
- (b) if so, the details thereof;
- (c) whether the Government disbursed the insurance coverage and financial support to farmers after recent floods in Kerala and if so, the details thereof;
- (d) the details of funds given to farmers after floods in Kerala; and
- (e) the details of pending amounts to be disbursed to farmers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Yes, Madam. Both loanee and non-loanee farmers are enrolled under the Pradhan Mantri Fasal Bima Yojana (PMFBY). Loanee farmers are those who avail the Kisan Credit Card/Crop Loan for notified crops and they are mandatorily covered under the scheme. Participation of non-loanee farmers in the scheme is voluntary.

After implementation of the PMFBY since April, 2016, enrolment of non-loanee farmers has increased from 27.81 lakh in 2015-16 under erstwhile schemes to 136.66 lakh in 2016-17 and to 138.47 lakh in 2017-18 indicating increasing acceptance of the scheme.

Further, as against the premium amounting to Rs.4216.04 crore collected from farmers in 2016-17, claims of Rs.16279.25 crore have been paid to farmers. Similarly, claims of Rs. 16967.92 crore have been paid during 2017-18 (Kharif 2017) against premium amounting to Rs. 3038.70 crore collected from farmers.

(c) to (e): State Government of Kerala invoked the Prevented Sowing provision of PMFBY for paddy crop in Alappuzha and Kottayam district in Kharif 2018 after the flood. Out of the total claims of Rs.5.95 crore under PMFBY, Rs.5.19 crore were paid to 2572 farmers, and remaining amount of Rs.0.76 crore is pending for want of clarification from State Government and receipt of short premium from banks. Claims of Rs.0.78 crore are payable under Restructured Weather Based Crop Insurance Scheme (RWBCIS)
